

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-14932-JK (LD ) of 2024**  
**DATED:- 22 - 08 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**

Secretary to Government,  
Dated:- 22 - 08 - 2024

No:-LAW-OIC/8/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

*Reyaz Ali Bhat*  
22.08.24

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Im*

Annexure to the Government Order No.14932-JK(LD) of 2024 dated 22.08.2024

S No.	Title of the Case	OIC
1	WP(C) No. 2151/2021 titled M/S J.D Enterprises Vs UT of J&K and others.	<b>Er. Vishal Mahajan, Executive Engineer, Mechanical &amp; Hospital Division, Jammu</b>
2	T.A No. 6595/2021 in SWP No. 3111/2017 titled Devinder Kumar & others V/s State of J&K and others.	<b>Mr. Rajesh Kumar Gupta, Chief Engineer, PWD, Jamm</b>
3	LPA in WP(C) No. 1763/2019 titled State (now UT) of J&K and others Versus Abdul Karim Rather.	<b>Mr. Rajan Mengi, Chief Engineer, PMGSY, Jammu</b>

*Jm*

*Neyynglu*